

11.11.2008

CCP No. 10/2008
in O.A. No. 463/2001

Hon'ble Sri M. Kanthaiah, Member (J)
Hon'ble Sri A.K. Mishra, Member (A)

App: None
Res: Sri Azmal Khan

At the request of respondents counsel, call on 8.12.2008 for filing compliance report without further adjournment.

Member (A)

Member (J)

HLS/-

8/12

NO SITTING OF DB LIST ON.....

5/12 of

CR

Compliance
report not
filed.

Via
5.12.08

5/12/09

Hon'ble Sri M. Kanthaiah, M (J)
Hon'ble Sri A.K. Mishra, M (A)

App: None
Res: Sri Azmal Khan submits that authorities
have certified with the direction and the
same ready with compliance report but other
side is not available.

No representation from the opposite side.
Even on the last occasion, there was no
representation. It shows he is not interested
in proceeding. Hence CCP is dismissed
for non- prosecution.

✓
or (m)

✓
m (m)

CR
adjourned
date 15.12.09
Revised
10.12.09